

ITEM NO.6

Virtual Court 3

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 155/2020

NUPUR J. SHARMA & ORS.

Petitioner(s)

VERSUS

THE STATE OF WEST BENGAL & ORS.

Respondent(s)

(FOR ADMISSION and IA No.55136/2020-EX-PARTE STAY and IA No.55137/2020-EXEMPTION FROM FILING O.T. and IA No.55140/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 26-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE B.R. GAVAI  
(VACATION BENCH)

For Petitioner(s) Mr. Mahesh Jethmalani, Sr. Adv.  
Mr. Sandeep Kapur, Adv.  
Mr. Ravi Sharma, AOR  
Ms. Siya Chaudhary, Adv.  
Ms. Madhulika Rai, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Applications for exemption from filing official translation and original Vakalatnama/other documents are allowed.

Issue notice.

Further proceedings in pursuance to the FIRs are stayed.

(ASHA SUNDRIYAL)  
AR-CUM-PS

(ANITA RANI AHUJA)  
ASSISTANT REGISTRAR